[RAJYA SABHA] to Unstarred Questions 140

Remark	ted to	Allotted to Allo	to	Allotted	Total	of	Type	Year
	General SC Category ST Category		Gener	number	house			
	Category		of Houses					
					fallen			
					Vacant			
No ST candidate	1*	2+2*	20		25	Ι		1998
available	_	1+1*	17		19	Π		
Hence allotted	_	1	14		15	III		
to SC No ST candidate	1*	1*	13		15	IV		
available								
Hence given to SC								

*Additional allotments under back log ascheme.

"Since reservation in allotment for SC/ST as a separate category was implemented at the Institute in principle w.e.f. 1.1.1994, it was decided in November 1997 to make following lump-sum additional allotments to SC/ST employees in a phased manner to complete the back log, as mutually decided and agreed upon after discussion with the Liaison Officer for SC/ST and SC/ST Employees Welfare Association at the AIIMS.

=	25 houses
=	15 houses
=	03 houses.
=	03 houses
	=

Corrupt Practices Involved in the Appointment of Ad-Hoc Teachers in KVS

1166. SHRI SANJAY NIRUPAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether cases of corrupt practices being indulged in the matter of appointments of ad-hoc (contract) teachers in Kendriya Vidyalaya Sangathan Schools have come to the notice of Government; •

(b) if so, the number of such cases and cases of nepotism that have come to the notice of Government during the last three years; and

(c) what action has been taken by Government to curb these malpractices and bring about transparency in the matter of appointments of teachers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Allocations to the Ambedkar University

1167. DR. (Ms.) P. SELVIE. DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Rupees 18 crores have been allocated to Baba Saheb Bhimrao Ambedkar University, demand for the centre during Ninth Five Year Plan, as against the demand for rupees 219.53 crores; and

(b) if so, what is the justification for providing only a paltry amount of Rupees 18 crore for the entire Ninth Five Year Plan period?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The information is being collected and will be laid on the Table of the House.